

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 105
(IB)-718(ND)2019
IA/915/2021

IN THE MATTER OF:

GP Petroleum Ltd

...

Applicant/Petitioner

Versus

M/s. VCRM Petrochemicals Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC Code,2016

Order delivered on 24.02.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

IA/915/2021: It is a list of Stakeholders submitted by the Liquidator. The same is taken on record subject to just exceptions.

With this, **the present IA stands closed.**

— Sd —

**(L.N. GUPTA)
MEMBER (T)**

— Sd —

**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**